

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 426
CP/25/ND/2023

IN THE MATTER OF:

Dr. Preet Anand & Anr.	...	Applicant
Versus		
CP World Lines Private Limited & Ors.	...	Respondent

Under Section 58(3) ,Sec 59.

Order delivered on 09.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Anurag Chandra, Adv. Rohit Raman
For the Respondent	: Adv. S.K. Sharma, Adv. Vyom, Adv. Chitrakit Rana, Adv. Rohan Kumar, Adv. Shyamal Kumar, Adv. Sandarshi Sanjay for R-1 & 2

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **21.05.2024**.

Sd/-
(Court Officer)